

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 371/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	State Bank of India -Vs- Orissa Manganese & Minerals Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1.	SIDHARTHA SHARMA	} Corporate Debtor	6/11/2017
2	Sumit Devasahi	} RP	Sumit Devasahi 6-11-17


ORDER

Ld. Pr. CA for the corporate debtor is present. Resolution Professional (RP) is not present.

RP is directed to file progress report within 15 days from today.

List on 24/11/2017.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)